



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/169/2020**

**Date of decision: 06.3.2020**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

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Paramjit Singh, age about 47 years, GDS BPM, Lakkawala, BO Ramnagar, District Faridkot (Pin Code 151203, Group-C).

**...APPLICANT**

**BY: NONE FOR THE APPLICANT.**

**VERSUS**

1. Union of India through Department of Posts, Ministry of Communication and Information Technology through Secretary, Daak Bhawan, New Delhi, Pin Code 110116.
2. Director, Postal Services, O/o PMG, Punjab West Region, Chandigarh-160017.
3. Department of Posts through the Superintendent of Post Offices, Faridkot Division, Faridkot, Pin Code-151203.
4. The Assistant Superintendent of Post Offices, Moga Sub Division, Moga, Pin Code 142001.

**...RESPONDENTS**



## **ORDER (Oral)**

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### **SANJEEV KAUSHIK, MEMBER (J):-**

1. None for the applicant even when the case was called for the second time. This was the position on previous date also.
  
2. It seems that the applicant has lost interest in pursuing this matter. Accordingly, the O.A. stands dismissed in default on account of non-prosecution.

**(SANJEEV KAUSHIK)  
MEMBER (J)**

Date: 06.3.2020.

Place: Chandigarh.

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